Annexure-2 Name of the corporate debtor: S.L.O. Industries Limited; Date of commencement of liquidation: 21.01.2022; List of stakeholders as on: 12.10.2023 List of unsecured financial creditors

(Amount in \square)

| Sl. | Name of creditor | Details of claim admitted | | | | Amount of | Amount of any | Amount of | Amount of claim | Remarks, if | | |
|-----|------------------|---------------------------|---------|-----------|-------|-----------|---------------|------------|-------------------|-------------|--------------|-----|
| No | | Date of | Amount | Amount of | Natur | Amount | % share | contingent | mutual dues, that | claim | under | any |
| | | receipt | claimed | claim | e of | covered | in total | claim | may be set off | rejected | verification | |
| | | | | admitted | claim | by | amount | | | | | |
| | | | | | | guarant | of claims | | | | | |
| | | | | | | ee | admitted | | | | | |
| | | | | | | | | | | | | |
| | | | | | | | | | | | | |
| NIL | | | | | | | | | | | | |
| | | | | | | | | | | | | |